

(b) if so, what extra schemes Government propose to undertake to wipe out the shortage and arrears in the face of the above trend?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI):(a) and (b). On the basis of 1981 Census data, the National Buildings Organisation has estimated the shortage of dwelling units in the country in 1981 to be 23.3 million. This trend has been projected for 1988 to be 28.5 million.

Housing is a State subject and all social housing schemes are implemented by the State Govts./U.T. Admns. according to their local requirements and plan priorities.

However, several steps/ schemes have been taken at the national level to meet the demand for housing as part of National Housing Policy and 20-Point Programme—

- The Public Sector outlay has been raised from Rs. 1490.87 crores in the 6th Five Year Plan to Rs. 2458.21 crores in the 7th Five Year Plan. This is supplemented by loans from a number of financial institutions.
- A comprehensive National Housing Policy has been formulated for accelerating shelter activities and minimising various constraints to housing.
- The National Housing Bank has been set up at the apex level. Govt. has announced the Home Loan Account Scheme of National Housing Bank for mobilisation of savings linked to guaranteed bank loans for acquiring/constructing a house.

— Under the 20-Point Programme, schemes both in rural and urban areas which are receiving due attention are as follows:—

- (a) Provision of house-sites to rural landless workers (Point 14 (a) ).
- (b) Construction Assistance on allotted house-sites (Point 14 (b) ).
- (c) Indira Awas Yojana (Point 14 (c) ).
- (d) Houses for Economically Weaker Sections (Point 14 (d) ).

— With a view to removing shelterlessness, Govt. of India has approved a scheme for provision of shelter to the pavement dwellers in the metropolitan cities.

— The Central Govt. has launched a National Programme of setting up of building centres.

— HUDCO's loan programme has been stepped up for assisting Housing Boards and Development Authorities to implement housing programmes with focus on EWS & LiG.

— Provision of infrastructure facilities in the slums is being taken up in many cities/towns.

#### **Meeting of Central Council of Health and Family Welfare**

\*500. SHRI K. RAMAMURTHY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the steps being

taken to implement the decisions arrived at the recent meeting of the Central Council of Health and Family Welfare held in New Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): Implementation of recommendations of the Central Council of Health and Family Welfare involves action on the part of various Ministries at the Centre, State Governments, statutory bodies, voluntary organisations etc. Recommendations of Central Council of Health and Family Welfare have been circulated to all the States/U.Ts and other concerned agencies like the Planning Commission for initiating necessary action wherever required.

#### **Welfare Schemes for Beedi and Mica Workers**

\*502. SHRI PARASRAM BHARDWAJ: Will the Minister of LABOUR be pleased to state:

(a) the details of welfare schemes undertaken by Government for mica and beedi workers;

(b) the number of Maternity-cum-Child Welfare Centres, Chest Clinics, Primary Health Centres and small Community Centres established with location thereof and other facilities extended to the mica and beedi workers; and

(c) the details of the plan in this regard for the year 1989-90?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY): (a) The Mica Mines Labour Welfare Fund and the Beedi Workers Welfare Fund have been constituted for financing of activities to promote welfare of labour employed in the mica mining industry and persons engaged in

beedi establishments respectively. Several Welfare Schemes to extend medical, housing, educational recreational, water supply and family welfare facilities to workers and their families have been evolved. The Schemes common to the two Funds are as follows:

1. Scheme for reservation of beds in T.B. hospitals.
2. Scheme for domiciliary treatment of mine and beedi worker.
3. Scheme for grant of financial assistance to Mine and Beedi workers for purchase of spectacles.
4. Scheme for Leprosy relief to Mine and Beedi workers.
5. Scheme for providing facility for treatment of Mine and Beedi workers suffering from mental diseases.
6. Scheme for reimbursement of actual treatment charges to Mine and Beedi Workers suffering from Cancer.
7. Build Your Own House Scheme.
8. Group Housing Scheme for Mine workers of Iron Ore, Manganese and Chrome Ore/Limestone and Dolomite/Mica and beedi workers.
9. Scheme for award of scholarships to workers.
10. Scheme for financial assistance to school going children of mica miners and beedi workers for supply of one set school dress.
11. Scheme for organising sports games, social and cultural activi-